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PAPERS LAID ON THE TABLE**Report (1976-77) and Accounts of the National Film Development Corporation Private Limited, New Delhi and related papers**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): Sir, I beg to lay on the Table a copy each in English and Hindi of the following papers:—

(i) Second Annual Report and Accounts of the National Film Development Corporation Private Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under subsection (1) of section 619A of the Companies Act, 1956.

(Hi) Statement giving reasons for the delay in laying the document mentioned at (i) above.

[Placed in Library. See No. LT-2305/78 for (i) and (ii)]

Papers in respect of the Government of the Union Territory of Mizoram

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table, under section 49 of the Government of Union Territories Act, 1963, read with the Order of the President dated the 11th May, 1977, as subsequently extended on the 7th April, 1978, a copy each (in English and Hindi) of the following papers, in respect of the Government of the Union Territory Mizoram;—

(i) Appropriation Accounts for the year 1975-76. [Placed in Library. See No. LT-2320/78].

(ii) Finance Accounts for the year 1975-76. [Placed in Library. See No. LT-2321/78].

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(iii) Report of the Comptroller and Auditor General of India for the year 1975-76. [Placed in Library. See No. LT-2319/78].

The Employees' Provident Funds (Amendment) Scheme, 1978

श्रम तथा संसदीय कार्य मंत्रालय में राज्यमंत्री (श्री लारंग सई) : श्रीमन्, मैं डा० रामकृपाल सिंह की ओर से, कर्मचारी भविष्य निधि तथा प्रकीर्ण अधिनियम, 1952 की धारा 7 की उपधारा (2) के अधीन कर्मचारी भविष्य निधि (संशोधन) योजना, 1978 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सा० का० नि० सं० 602, दिनांक 6 मई, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

Placed in Library. See No. LT-2299/78].

REPORT OF THE COMMITTEE ON SDBORDINATE LEGISLATION

MR. CHAIRMAN: Presentation of the Report of the Committee on Subordinate Legislation. Shri Mulka Go-vinda Reddy.... Not here, Shri No-geshwar Prasad Shahi.

SHRIMATI SAROJ KHAPARDE CMaharashtra): On a point of order.

MR. CHAIRMAN: No, no.

SHRIMATI SAROJ KHAPARDE: Sir, it is a very serious matter.

MR. CHAIRMAN: Let him place it first. Then it can be serious.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमन्, मैं आपकी अनुमति से अधीनस्थ विधान सम्बन्धी समिति का 28वां प्रतिवेदन प्रस्तुत करता हूँ।

MR. CHAIRMAN: Yes, Shrihiatl Khaparde. What is serious?